

# ORISSA HIGH COURT

## FILING REPORT AS ON :10/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0011161/2022	RAHUL MAHANANDIA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KOIDA /78 /2021 () //
2	BLAPL/0011162/2022	PRIYARANJAN BEHERA @ PAPIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JENAPUR /234 /2022 () //
3	BLAPL/0011163/2022	KASHINATH NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /297 /2022 () //
4	BLAPL/0011164/2022	NARENDRA GARADA @ NAREN VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /146 /2022 () //
5	BLAPL/0011165/2022	BISHU @ BISWAJIT DEBNATH VS STATE OF ODISHA	SAMVIT MOHANTY VS	PARADEEP /148 /2020 () //
6	BLAPL/0011166/2022	JAYARAM KHORA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	SEMILLIGUDA /120 /2022 () //
7	BLAPL/0011167/2022	JAYASEN PASAYAT VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	TARASINGI /335 /2022 () //
8	BLAPL/0011168/2022	SITURAM SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DASPALLA /205 /2022 () //
9	BLAPL/0011169/2022	LIPUN @ DIBYARANJAN MAHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ATHAMALLIK /257 /2022 () //
10	BLAPL/0011170/2022	KORDA SURYA RAO @ K. SURYA RAO @ K. SURYA BICKHISANANDA DASH VS STATE OF ODISHA	KORDA SURYA RAO @ K. SURYA BICKHISANANDA DASH VS	KORAPUT SADAR /84 /2022 () //
11	BLAPL/0011171/2022	KESAV SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /32 /2021 () //

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12	BLAPL/0011172/2022	RANJIT MANGRAJ @ RANJIT KISHORE MANGRAJ @ VS STATE OF ODISHA	BISWA PRAKASH DHAL VS BISWA PRAKASH DHAL	RAJGANGPUR /417 /2022 () //
13	BLAPL/0011173/2022	RAJA @ PAPUN @ PAPU SAHOO VS STATE OF ODISHA	PRAVU PITYARTHI KUMAR PANDIT VS	KEONJHAR TOWN /222 /2022 () //
14	BLAPL/0011174/2022	SUSANT JAJORIA @ SUSANT JAJARIA VS STATE OF ODISHA	BISWA PRAKASH DHAL VS	RAJGANGPUR /417 /2022 () //
15	BLAPL/0011175/2022	PRADEEP NAIK VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	DHENKANAL SADAR /430 /2021 () //
16	BLAPL/0011176/2022	RAJENDRA SINGH VS STATE OF ODISHA	RAJIB KUMAR HALDAR VS	RAJGANGPUR /417 /2022 () //
17	BLAPL/0011177/2022	NIRANJAN DEEP VS STATE OF ODISHA	BISWARANJAN DALAI VS	KISINDA /54 /2019 () //
18	BLAPL/0011178/2022	SATYANATH SATPATHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
19	BLAPL/0011179/2022	SUMANTA GOCHHAYAT VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BALIMI /178 /2022 () //
20	BLAPL/0011180/2022	MUJEEB KHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	KHARIAR /274 /2018 () //
21	BLAPL/0011181/2022	RUPESH SINGH BESRA VS STATE OF ODISHA	CHANDANA MISHRA VS	GOCHHAPADA /42 /2019 () //
22	BLAPL/0011182/2022	SUDHAKAR PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
23	BLAPL/0011183/2022	TRINATH PADIAMI	RAJIB LOCHAN PATNAIK	MALKANGIRI /24 /2021

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		VS	VS	()
24	BLAPL/0011184/2022	STATE OF ODISHA SK. ASADUL KADRI	AMULYA RATNA PANDA	// /0
		VS	VS	()
25	BLAPL/0011185/2022	STATE OF ODISHA PRABHAT KUMAR NAYAK @ SONU	JITENDRA SAMANTARAY	// CHATRAPUR /131 /2017
		VS	VS	()
26	BLAPL/0011186/2022	STATE OF ODISHA SRIKANTA MAHAKUD	PRAHALLADA SAHU	// BOUDH /268 /2022
		VS	VS	()
27	BLAPL/0011187/2022	STATE OF ODISHA RAJAN KUMAR PANDA	RANJIT MOHANTY	// KENDRAPARA /34 /2022
		VS	VS	()
28	BLAPL/0011188/2022	STATE OF ODISHA KAILASH CHANDRA RAJ	SUCHIT KUMAR NAYAK	// R.UDAYAGIRI /103 /2021
		VS	VS	()
29	BLAPL/0011189/2022	STATE OF ODISHA TIMATHI RAITA @ TIMOTHI RAITA	SUCHIT KUMAR NAYAK	// ADVA /75 /2022
		VS	VS	()
30	BLAPL/0011190/2022	STATE OF ODISHA AJAY KUMAR MAHATO	SIDDHARTHA SAMAL	// BRAHMANITARANG /179 /2022
		VS	VS	()
31	BLAPL/0011191/2022	STATE OF ODISHA SUMIT KUMAR BIHARI	MANAS KUMAR CHAND	// TITILAGARH /129 /2022
		VS	VS	()
32	BLAPL/0011192/2022	STATE OF ODISHA SUNIL NAG	SUJAY SHANKER SINGH DEO	// KESINGA /251 /2022
		VS	VS	()
33	BLAPL/0011193/2022	STATE OF ODISHA SK. AZARUDDIN @ BARUD @ SK. AJHARUDDIN	SUBHASISH SATAPATHY	// RARUAN /86 /2022
		VS	VS	()
34	BLAPL/0011194/2022	STATE OF ODISHA KULAMANI BEHERA @ KULA	AMLAN SHAKTI PAUL	// KHURDA MODEL /521 /2022
		VS	VS	()

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35	BLAPL/0011195/2022	STATE OF ODISHA INDUMATI PRUSTY VS	KIRTIRANJAN MOHANTY VS	// JENAPUR /287 /2022 ()
36	BLAPL/0011196/2022	STATE OF ODISHA BANDHU BALIPUTIA VS	NIHAR RANJAN SAHOO VS	// JEYPORE SADAR /242 /2022 ()
37	BLAPL/0011197/2022	STATE OF ODISHA ANIL KUMAR PANDIT VS	BISHNU PRASAD PRADHAN VS	// CHANDRAPUR /17 /2020 ()
38	BLAPL/0011198/2022	STATE OF ODISHA BANAMALI PATRA VS	PRATIK NAYAK VS	// KENDRAPARA SADAR /528 /2021 ()
39	BLAPL/0011199/2022	STATE OF ODISHA BALGOPAL THANAPATI VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /155 /2022 ()
40	BLAPL/0011200/2022	STATE OF ODISHA BHUPENDRA PADHAN @ BHUPEN PADHAN VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /155 /2022 ()
41	BLAPL/0011201/2022	STATE OF ODISHA SANTOSH @ B. NARAYAN REDDY VS	AMLAN SHAKTI PAUL VS	// KHANDAGIRI P.S. /477 /2022 ()
42	BLAPL/0011202/2022	STATE OF ODISHA RAJENDRA HARIJAN VS	SANTOSH CHANDRA ATABUDHI VS	// EOW,BHUBANESWAR /19 /2022 ()
43	BLAPL/0011203/2022	STATE OF ODISHA HARIHARA BEHERA VS	SANJIB KUMAR BHANJADEO VS	// SIMULIA /223 /2022 ()
44	BLAPL/0011204/2022	STATE OF ODISHA SANATAN DAS VS	SOUMYA RANJAN DAS VS	// JAGANNATHA PRASAD /233 /2020 ()
45	BLAPL/0011205/2022	STATE OF ODISHA RUBEN @ UPENDRA SAMARATH VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// EOW,BHUBANESWAR /19 /2022 () //

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46	CMAPL/0000609/2022	KARUNAKAR BEHERA VS STATE OF ODISHA	AVIJIT DASH VS	// 0 //
47	CMAPL/0000610/2022	PRAKASH CHANDRA ROUTARAY VS STATE OF ODISHA	ADV. VS	// 0 //
48	CMAPL/0000611/2022	SANTOSH KUMAR PATRA VS STATE OF ODISHA	adv. VS	// 0 //
49	CMAPL/0000612/2022	NIRANJAN SAHU VS COLLECTOR, ANGUL	ADV. VS	// 0 //
50	CMP/0001123/2022	MOHAN SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
51	CMP/0001124/2022	SRIKANTA KUMAR SAHOO@RAM VS BIJAY KUMAR SAHOO	AJIT CH MOHAPATRA VS	// 0 //
52	CMP/0001125/2022	BHASKARMANI PAIKARAY VS SWETAPADMA SHARMA	AMIT PRASAD BOSE VS	// 0 //
53	CMP/0001126/2022	BAIDHAR BAL VS PRATIVA MUDULI	NIRANJAN LENKA VS	// 0 //
54	CONTC/0006834/2022	B.LILLESWAR RAO VS ANU GARG,IAS	ADV. VS	// 0 //
55	CONTC/0006835/2022	SUBRAT KUMAR TRIPATHY VS ATUL KUMAR GOEL,M.D. CUM CEO,P.N.B. CORPORATE OFFICE	HEMANTA KUMAR MOHANTA VS	// 0 //
56	CONTC/0006836/2022	ARUNDHATI DHAL VS ASWATHI S.,IAS	DAYANANDA MOHAPATRA VS	// 0 //
57	CONTC/0006837/2022	RAJIB CHARAN NAYAK	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
58	CONTC/0006838/2022	ROOPA ROSHAN SAHOO, CHAIRMAN, ODISHA MODEL TRIBAL EDU. SOCIETY, ST AND SC DEVELOPMENT DEPT SARASWATI BEHERA	JIBAN RANJAN DASH	//
		VS	VS	0
59	CONTC/0006839/2022	MANARANJAN NANDA, RETD., EX ENGNR. IN CHIEF KARTTIK CHANDRA NANDA	SISIR KUMAR PUROHIT	//
		VS	VS	0
60	CONTC/0006840/2022	SURENDRA KUMAR, IAS DR. SATYAPRIYA DASH	ADV.	//
		VS	VS	0
61	CONTC/0006841/2022	SURESH KUMAR VAISHISHTH, COMMNR. CUM SECY., FISHERIES AND ANIMAL RESOURCES DEPT. SAUMYA SUCHARITA BEHERA	ADV.	//
		VS	VS	0
62	CONTC/0006842/2022	SHALINI PANDIT, IAS SUKANTA KUMAR BINDHANI	ADV.	//
		VS	VS	0
63	CONTC/0006843/2022	S.ASWATHI, IAS BENUDHAR SAMAL	ADV	//
		VS	VS	0
64	CONTC/0006844/2022	S.ASWATHI, I.A.S. RABINARAYAN BEJ	ADV	//
		VS	VS	0
65	CONTC/0006845/2022	S.ASWATHI, I.A.S. PRASANTA KUMAR DASMOHAPATRA	ADV.	//
		VS	VS	0
66	CONTC/0006846/2022	S.ASWATHI, IAS PRAVASH KUMAR NAYAK	ADV	//
		VS	VS	0
67	CONTC/0006847/2022	S.ASWATHI, I.A.S. RABINDRA NATH BEHERA	ADV	//
		VS	VS	0
68	CONTC/0006848/2022	S.ASWATHI, I.A.S. AKSHAY KUMAR BARIK	ADV	//
		VS	VS	0

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69	CONTC/0006849/2022	S.ASWATHI, I.A.S. HRUDANANDA BEHERA VS	ADV VS	// // 0
70	CONTC/0006850/2022	S.ASWATHI, I.A.S. DILLIP KUMAR SHAW VS	ADV VS	// // 0
71	CONTC/0006851/2022	S.ASWATHI, I.A.S. BIKASH KUMAR PATTANAIK VS	ADV VS	// // 0
72	CONTC/0006852/2022	S.ASWATHI, I.A.S. SRABAN KUMAR JENA VS	ADV. VS	// // 0
73	CONTC/0006853/2022	S.ASWATHI, IAS MEENA KUMARI SHARMA VS	ADV VS	// // 0
74	CONTC/0006854/2022	RAJ KUMAR SHARMA, ADDL., CHIEF SECY., H AND FW DEPT. MANABODHA SAHU VS	ADV VS	// // 0
75	CONTC/0006855/2022	TAPAS KUMAR BISHI, TAHASILDAR, PADAMPUR RAMA CHANDRA MOHAPATRO VS	ADV VS	// // 0
76	CONTC/0006856/2022	ASWATHY S., I.A.S. GITANJALI MOHAPATRA VS	ADV VS	// // 0
77	CONTC/0006857/2022	ASWATHY S., I.A.S. JOLLY MOHAPATRA VS	ADV VS	// // 0
78	CONTC/0006858/2022	ASWATHY S., I.A.S. RASHMI RANI SAHU VS	ADV VS	// // 0
79	CONTC/0006859/2022	ASWATHY S., I.A.S. KANAKALATA DEBI VS	ADV VS	// // 0
		ASWATHY S., I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLA/0001008/2022	KAMAL LOCHAN BHOI VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	DEOGARH /772 /2022 () //
81	CRLA/0001009/2022	RUPESH KUMAR YADAV VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /152 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati ) Spl/0000058/2020
82	CRLA/0001010/2022	CHANDRAKANTA MOHAPATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PANIKOILI /66 /2020 () //
83	CRLA/0001011/2022	SAILENDRA PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BINIKA /22 /2013 () //
84	CRLA/0001012/2022	AJI @ AJAYA AMAT VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	BINIKA /89 /2013 () //
85	CRLA/0001013/2022	ANANTA PRASAD BAG VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	SAMBALPUR VIGILANCE /24 /2004 () //
86	CRLA/0001014/2022	KAKA DEEPAK VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAYAGADA TOWN /36 /2015 () //
87	CRLMA/0000308/2022	SUDAN KASYAP VS STATE OF ODISHA	ADV. VS	KUNDRA /49 /2020 () //
88	CRLMC/0003380/2022	TRINATH DEHURY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	/ /0 () //
89	CRLMC/0003381/2022	RANJAN@KUMUDA RANJAN BAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /189 /2022 () //
90	CRLMC/0003382/2022	TAPAS PRADHAN@GUNIA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /121 /2018 () //
91	CRLMC/0003383/2022	PRAKASH SETHI@PRAKASH CHANDRA SETHI	AMITAV TRIPATHY	KHANDAPARA /162 /2019



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0003384/2022	BISWAJIT SAHOO	SUSANTA SEKHAR PARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0003385/2022	BABULA@KRUSHNA CHANDRA BEHERA	ASHOK KUMAR SAHOO	RAJKANIKA /45 /2021
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMC/0003386/2022	DUSMANTA KUMAR MUDULI	NIRMAL CHANDRA MOHANTY	EOW,BHUBANESWAR /6 /2018
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMC/0003387/2022	JUBARAJ MAHALA	JYOTI MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMC/0003388/2022	R.VENKATRAMANAN	SUSANTA KUMAR NATH	CHAMAKHANDI /75 /2012
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0003389/2022	R.VENKATRAMANAN	SUSANTA KUMAR NATH	CHAMAKHANDI /93 /2011
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0003390/2022	SAYED MUMTAZ ALI	ARIJEET MISHRA	/ /0
		VS	VS	()
		NIRMAL CHANDRA DIXIT		//
99	CRLMC/0003391/2022	SURESH KUMAR BHUJABAL	BASUDEV PUJARI	ITAMATI /77 /2022
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0003392/2022	DINABANDHU DEHURY	ALOK KUMAR PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0003393/2022	RAMESH KUMAR AGRAWAL	BISHNU PRASAD PRADHAN	SAMBALPUR VIGILANCE /110 /2015
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
102	CRLMC/0003394/2022	SANJIT KAUDI	PABITRA KUMAR NAYAK	SUNDARGARH SADAR /304 /2021
		VS	VS	()

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103	CRLMC/0003395/2022	STATE OF ODISHA BINOD ORAM VS RAJESH SAHOO	PABITRA KUMAR NAYAK VS	// / /0 ()
104	CRLMC/0003396/2022	SK.SADAM VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// JALESWAR /196 /2021 ()
105	CRLMC/0003397/2022	ANKUR KUMAR ROY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// HINJILI (CHATRAPUR) /58 /2017 ()
106	CRLMC/0003398/2022	AMBIKA RANI SAHOO VS STATE OF ODISHA(VIG.)	SEPHALEE DAS VS	// VIGILANCE PS (BERHAMPUR) /37 /2010 ()
107	CRLMC/0003399/2022	ANANTA KUMAR SAHOO VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	// SUKINDA /112 /2017 ()
108	CRLMC/0003400/2022	SUNIL KUMAR LOHAR@SUNIL LOHAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KHARIAR /417 /2021 ()
109	CRLMC/0003401/2022	LAXMINARAYAN DAS VS DEBASH TRIPATHY	DINESH KUMAR MOHANTY VS	// / /0 ()
110	CRLMC/0003402/2022	M.TARAKA TIRUMALA VS YAMUNA PRASAD GOYAL	U.C.MISHRA VS	// / /0 ()
111	CRLMC/0003403/2022	R.VENKATRAMANAN VS STATE OF ODISHA	SUSANTA KUMAR NATH VS	// CHAMAKHANDI /92 /2011 ()
112	CRLMC/0003404/2022	MARG DARSHAN FOUNDATION,PUBLIC CHARITABLE VS NISHAKAR ROUT	U.C.MISHRA VS	// SAHID NAGAR P.S. /365 /2015 ()
113	CRLMC/0003405/2022	NIRANJAN DAS@DASH VS STATE OF ODISHA	NEPOLEON SAHANI VS	// TANGI (KHURDA) /550 /2022 ()

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114	CRLMC/0003406/2022	MARG DARSHAN FOUNDATION,PUBLIC CHARITABLE VS NISHAKAR ROUT	TRISHIRA VS	SAHID NAGAR P.S. /365 /2015 () //
115	CRLMC/0003407/2022	GITANJALI BERA VS SWAGATIKA MOHAPATRA	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
116	CRLMC/0003408/2022	SUMEETA PADHY VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	BERHAMPUR TOWN /145 /2009 () //
117	CRLMC/0003409/2022	TARACHAND PADHY VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	BERHAMPUR TOWN /144 /2009 () //
118	CRLMC/0003410/2022	BABRUBAHAN PATRA@PINTU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIPATNA /314 /2021 () //
119	CRLMC/0003411/2022	JITENDRA KUMAR SAHU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MAHILA P.S.(BBSR) /49 /2018 () //
120	CRLMC/0003412/2022	SOUMYARANJNA KANHAR VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KHAJURIPADA /95 /2015 () //
121	CRLMC/0003413/2022	CHAND KUMAR BEHERA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	SAHADEV KHUNTA /298 /2020 () //
122	CRLMC/0003414/2022	KARUNA KAR NAYAK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK RURAL /222 /2019 () //
123	CRLMC/0003415/2022	MD.ASHFAQUE AHMED JAHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /7 /2018 () //
124	CRLMC/0003416/2022	TANUP KUMAR BEHERA VS REBATI BEHERA	VIJAYA KAR VS	/ /0 () //
125	CRLMC/0003417/2022	KISHORE CHANDRA BEHERA	PIYUSH KUMAR MISHRA	BARANGA /182 /2017

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		VS	VS	()
		STATE OF ODISHA		//
126	CRLMC/0003418/2022	NITIN KISHORE REDDY	U.C.MISHRA	BAIDYANATHPUR /55 /2019
		VS	VS	()
		DINABANDHU MAHAKUD		//
127	CRLMC/0003419/2022	HRUDESWAR BEHERA	BIGYAN KUMAR SHARMA	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
128	CRLMC/0003420/2022	LAXMIDHAR DASH@RABINARAYAN DASH	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /133 /2009
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMC/0003421/2022	JEETENDRA KUMAR SWAIN	SASANKA S.SATAPATHY	DASPALLA /165 /2018
		VS	VS	()
		STATE OF ODISHA		//
130	CRLMC/0003422/2022	MITU@PRAHALLAD PRADHAN	SANJIB KUMAR BHANJADEO	KHURDA SADAR /87 /2018
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMC/0003423/2022	RAHUL AGARWAL	SIDHANT DWIBEDI	/ /0
		VS	VS	()
		NIRANJAN LENKA		//
132	CRLMC/0003424/2022	RAHUL AGARWAL	SIDHANT DWIBEDI	/ /0
		VS	VS	()
		RABINARAYAN SWAIN		//
133	CRLMC/0003425/2022	RAHUL AGARWAL	SIDHANT DWIBEDI	/ /0
		VS	VS	()
		DIPTI RANJAN BEHERA		//
134	CRLMC/0003426/2022	SK.SIRAJIT	SANGRAMJIT PANDA	SIMULIA /220 /2021
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMP/0002325/2022	SACHIN MANDAL	MD.G.MADANI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
136	CRLREV/0000527/2022	RAVI KUMAR	SHANTI PRAKASH MOHANTY	RAYAGADA TOWN /262 /2020
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLREV/0000528/2022	STATE OF ODISHA I. RAVI KUMAR VS	SHANTI PRAKASH MOHANTY VS	// CHANDILI /288 /2020 ()
138	CRLREV/0000529/2022	STATE OF ODISHA BINOD KUMAR SAHOO VS	SURYAKANTA DWIBEDI VS	// //0 ()
139	CRLREV/0000530/2022	STATE OF ODISHA KABI KUMAR SAHOO VS	SURYAKANTA DWIBEDI VS	// //0 ()
140	CRLREV/0000531/2022	STATE OF ODISHA SUSHANTA KUMAR SAHOO VS	SURYAKANTA DWIBEDI VS	// //0 ()
141	CRLREV/0000532/2022	STATE OF ODISHA AJAYA CHANDRA SAHOO @ AJAY CHANDRA SAHOO VS	SURYAKANTA DWIBEDI VS	// PHIRINGIA /129 /2021 ()
142	FAO/0000439/2022	STATE OF ODISHA M/S. NEW INDIA ASSURANCE CO. VS NIHAR RANJAN MOHANTY	G.P.DUTTA VS	// // ()
143	FAO/0000440/2022	MANAGER LEGAL (T.P.CELL), THE NEW INDIA ASSURANCE CO. LTD. VS JULI DEVI	BRINCO LTD. VS	// // ()
144	MACA/0000612/2022	LEGAL MANAGER SRI RAM G.I.CO. LTD. VS NA YANI MALIK	G.P DUTTA VS	// // ()
145	MACA/0000613/2022	MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD. VS RINA SENAPATI	G.P DUTTA VS	// // ()
146	MACA/0000614/2022	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED VS SURU BAGDARIA	ABM ALI KHAN VS	// // ()
147	MACA/0000615/2022	R. PRIYA VS JASWANT SINGH	KOUSIK ANANDA GURU VS	// // ()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	RPFAM/0000299/2022	ASHISH BEHURA VS SANDHYA MOHANTY	DUSHMANTA KUMAR BISWAL VS	// 0 //
149	RVWPET/0000307/2022	ROSALIN JAMADAR VS PRIYABRATA MOHANTY	CHINMAYA MOHANTY VS	// 0 //
150	RVWPET/0000308/2022	NRUSINGHA CHARAN SETHI VS RANJAN BEHERA	DIPTIRANJAN MOHAPATRA VS	// 0 //
151	RVWPET/0000309/2022	CHANDAN PRADHAN VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
152	RVWPET/0000310/2022	THE DEPUTY COMMISSIONER OF INCOME TAX, CIRCUAR, KANTAKA VS GURUDAYAL SINGH	CHHABIR KANTAKAPATHY, SR.S.C.(INCOME TAX) VS	// 0 //
153	WA/0001478/2022	STATE OF ODISHA VS PRAMOD CHANDRA ROUT	MALAYA KETAN BALABANTRAY, A.G.A. VS	// 0 //
154	WA/0001479/2022	BOARD OF SECONDARY EDUCATION, ORISSA VS MADHUSUDAN NAIK	S.S.RAO VS	// 0 //
155	WA/0001480/2022	B.S.E., ORISSA VS NIRANJAN SAHOO	S.S.RAO VS	// 0 //
156	WA/0001481/2022	BOARD OF SECONDARY EDUCATION, ORISSA VS KARTIK CHANDRA MOHANTY	S.S.RAO VS	// 0 //
157	WA/0001482/2022	B.S.E., ORISSA VS PRADEEP KUMAR SINGH	S.S.RAO VS	// 0 //
158	WA/0001483/2022	B.S.E., ORISSA VS ARUN KUMAR DEB	S.S.RAO VS	// 0 //
159	WA/0001484/2022	BOARD OF SECONDARY EDUCATION	S.S.RAO	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WA/0001485/2022	HEMANTA KUMAR PAUL BOARD OF SECONDARY EDUACTION, ORISSA	S.S.RAO	//
		VS	VS	0
161	WA/0001486/2022	BISHNU CHARAN DAS BOARD OF SECONDARY EDUCATION	S.S.RAO	//
		VS	VS	0
162	WA/0001487/2022	KUMUDINI JEE B.S.E., ORISSA	S.S.RAO	//
		VS	VS	0
163	WP(C)/0030032/2022	SAKUNTALA MOHANTY SATYA NARAYANA RANA	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
164	WP(C)/0030033/2022	ODISHA LIFTING IRRIGATION CORPORATION LTD., KHURDA GOURI SHANKAR NAYAK	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
165	WP(C)/0030034/2022	BANKING OMBUDSMAN, RBI, BBSR SANDEEP KUMAR PATTNAIK	MANORANJAN MISHRA	//
		VS	VS	0
166	WP(C)/0030035/2022	STATE OF ODISHA BARENDRA NARAYAN MAHAPATRA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
167	WP(C)/0030036/2022	STATE OF ODISHA NIRANJAN PADHI	ACHYUTANANDA PATTNAIK	//
		VS	VS	0
168	WP(C)/0030037/2022	STATE OF ODISHA RATIKANTA BHOI	BISWAJIT NAYAK	//
		VS	VS	0
169	WP(C)/0030038/2022	STATE OF ORISSA RENUDHAR BARIK	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
170	WP(C)/0030039/2022	STATE OF ODISHA NIRANJAN PADHI	ACHYUTANANDA PATTNAIK	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0030040/2022	STATE OF ODISHA BIJAYA KUMAR BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
172	WP(C)/0030041/2022	STATE OF ODISHA NIRANJAN PADHI VS	ACHYUTANANDA PATTNAIK VS	// // ()
173	WP(C)/0030042/2022	STATE OF ODISHA KRUSHNAPRIYA PATTNAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
174	WP(C)/0030043/2022	STATE OF ODISHA NIRANJAN PADHI VS	ACHYUTANANDA PATTNAIK VS	// // ()
175	WP(C)/0030044/2022	STATE OF ODISHA DOLAMANI BAG VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
176	WP(C)/0030045/2022	STATE OF ODISHA NIRANJAN PADHI VS	ACHYUTANANDA PATTNAIK VS	// // ()
177	WP(C)/0030046/2022	STATE OF ODISHA NIRMAL CHANDRA SWAIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
178	WP(C)/0030047/2022	STATE OF ODISHA SUBHADRA PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
179	WP(C)/0030048/2022	STATE OF ODISHA PURNA CHANDRA NAYAK VS	DAYANANDA MOHAPATRA VS	// // ()
180	WP(C)/0030049/2022	SUB COLLECTOR CUM SDM., KEONJHAR MANOJ KUMAR JENA VS	HALADHAR SETHY VS	// // ()
181	WP(C)/0030050/2022	STATE OF ODISHA SUKUMAR RAY VS	ARJUNA CHARANA BEHERA VS	// // ()
		STATE OF ODISHA		//



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WP(C)/0030051/2022	DR. ASHOK RATH VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
183	WP(C)/0030052/2022	SUBHENDU KUMAR SAHU VS SASMITA PRADHAN @ CHUMKI	DINESH KUMAR MOHANTY VS	// 0 //
184	WP(C)/0030053/2022	DAITARI SAHOO VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// 0 //
185	WP(C)/0030054/2022	BANSIDHAR BHANJA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
186	WP(C)/0030055/2022	SACHIDANANDA SAHU VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
187	WP(C)/0030056/2022	PRASANNA KUMAR BEHERA VS SAMBALPUR UNIVERSITY	KAILASH CHANDRA KAR VS	// 0 //
188	WP(C)/0030057/2022	ARJUN MOHAN BEHERA VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
189	WP(C)/0030058/2022	SUKANTI KERKETTA VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
190	WP(C)/0030059/2022	NIRANJAN BISWAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
191	WP(C)/0030060/2022	TRIPURARY DEHURY VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	// 0 //
192	WP(C)/0030061/2022	NIRUPAMA DAS @ NILUPAMA VS THE ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
193	WP(C)/0030062/2022	GAGAN KUMAR PARIDA	ACHYUTANANDA PATTANAİK	//

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		VS	VS	0
194	WP(C)/0030063/2022	STATE OF ODISHA BIBHUTI BHUSAN NAYAK	SAMEER KUMAR DAS	//
		VS	VS	0
195	WP(C)/0030064/2022	STATE OF ODISHA MANOJ KUMAR MUKHI	SUBRAT KUMAR KAR	//
		VS	VS	0
196	WP(C)/0030065/2022	STATE OF ODISHA DR. BANANI PATTANAİK	SAMEER KUMAR DAS	//
		VS	VS	0
197	WP(C)/0030066/2022	STATE OF ODISHA BIDESINI BISWAL	BIKRAM CHANDRA GHADDEI	//
		VS	VS	0
198	WP(C)/0030067/2022	STATE OF ODISHA PRADYUMNA KUMAR JENA	VIVEKANANDA JENA	//
		VS	VS	0
199	WP(C)/0030068/2022	STATE OF ODISHA MANASA RANJAN BEHERA	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
200	WP(C)/0030069/2022	STATE OF ODISHA TIKESWAR KALO	SAMIR KUMAR MISHRA	//
		VS	VS	0
201	WP(C)/0030070/2022	STATE OF ODISHA STEEL AUTHORITY OF INDIA LTD.,SUNDARGARH	NIROD KUMAR SAHU	//
		VS	VS	0
202	WP(C)/0030071/2022	PRAMOD KUMAR MUGURI NARENDRA UDGATA	MANASI PANDA	//
		VS	VS	0
203	WP(C)/0030072/2022	STATE OF ODISHA SAROJINI DAS	S.K.SAMAL	//
		VS	VS	0
204	WP(C)/0030073/2022	STATE OF ODISHA ARUN KUMAR MOHANTY	NIROD KUMAR SAHU	//
		VS	VS	0

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0030074/2022	STATE OF ODISHA NIRANJAN MAHAKUDA VS	ALOK KUMAR KAR VS	// // ()
206	WP(C)/0030075/2022	STATE OF ODISHA BISWANATH SAHU VS	BUDHADEV ROUSTRAY VS	// // ()
207	WP(C)/0030076/2022	STATE OF ODISHA ARABINDA GHOSH VS	SUKANTA KUMAR MISHRA VS	// // ()
208	WP(C)/0030077/2022	STATE OF ODISHA GUKHAI @ GUKHI MEHER VS	SUSHANTA KUMAR JOSHI VS	// // ()
209	WP(C)/0030078/2022	TE SPL. L.A.O.-CUM-R.R.O.,LOWER INDRA IRRIGATION PROJECT, KHARIAR SUDARSAN SENAPATI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
210	WP(C)/0030079/2022	STATE OF ODISHA NIRODA NALINI DASH VS	MANMAYA KUMAR DASH VS	// // ()
211	WP(C)/0030080/2022	STATE OF ODISHA SABITA DASH VS	MANMAYA KUMAR DASH VS	// // ()
212	WP(C)/0030081/2022	STATE OF ODISHA BIMAL CHANDRA DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
213	WP(C)/0030082/2022	STATE OF ODISHA DR.SURESH CHANDRA PAL VS	CHANDRA SEKHAR PANDA VS	// // ()
214	WP(C)/0030083/2022	STATE OF ODISHA RAGHUNATH SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
215	WP(C)/0030084/2022	STATE OF ODISHA PRABHAKARA PATRA VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// // () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0030085/2022	PADMAN SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
217	WP(C)/0030086/2022	CHAITANYA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0030087/2022	DIPAK RANJAN BEHERA VS CHIEF SECY. TO GOVT. OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
219	WP(C)/0030088/2022	RANJEETA DAS VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
220	WP(C)/0030089/2022	ANANTA KUMAR DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0030090/2022	GOUTAM PRADHAN VS ARUN KUMAR BEHERA	DEBASIS TRIPATHY VS	// 0 //
222	WP(C)/0030091/2022	NILAKANTHA SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
223	WP(C)/0030092/2022	PRIYADARSHINI AMRITA PANDA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
224	WP(C)/0030093/2022	TARANISEN PATEL VS MANMATH NARAYAN SINGH	PRASANTA KUMAR MOHANTY 2 VS	// 0 //
225	WP(C)/0030094/2022	TAPAN KUMAR PANIGRAHI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// 0 //
226	WP(C)/0030095/2022	SNIGDHA DASH VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
227	WP(C)/0030096/2022	PRIYADARSHINI AMRITA PANDA	GOPINATH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0030097/2022	STATE OF ODISHA SHIVA PRASHAD DAS	AUROVINDA MOHANTY	//
		VS	VS	0
229	WP(C)/0030098/2022	STATE OF ODISHA JAYASHREE JENA	INDRAMANI SAHOO	//
		VS	VS	0
230	WP(C)/0030099/2022	STATE OF ODISHA PRIYADARSHINI AMRITA PANDA	GOPINATH MISHRA	//
		VS	VS	0
231	WP(C)/0030100/2022	STATE OF ODISHA SUBHASHREE SUBHASHMITA SUBUDHI	INDRAMANI SAHOO	//
		VS	VS	0
232	WP(C)/0030101/2022	STATE OF ODISHA GANGADHAR SAHOO	AUROVINDA MOHANTY	//
		VS	VS	0
233	WP(C)/0030102/2022	STATE OF ODISHA ARUN KUMAR SAHU	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
234	WP(C)/0030103/2022	STATE OF ODISHA KALINGA WARRIORS, CUTTACK	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
235	WP(C)/0030104/2022	STATE OF ODISHA MAHAMEGHA BAHAN DASH	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
236	WP(C)/0030105/2022	STATE OF ODISHA SHUBHRAJIT PRUSTY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
237	WP(C)/0030106/2022	STATE OF ODISHA MANAS RANJAN MOHAPATRA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
238	WP(C)/0030107/2022	STATE OF ODISHA ARUN PATEL	PRASANTA KUMAR MOHANTY 2	//
		VS	VS	0

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239	WP(C)/0030108/2022	MANMATH NARAYAN SINGH PURNA CHANDRA TUNGA VS STATE OF ODISHA	NIRANJAN LENKA VS	// // 0 //
240	WP(C)/0030109/2022	RAM BARIK @ RAMCHANDRA BARIK VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //
241	WP(C)/0030110/2022	ISWAR CHANDRA PATEL VS MANMATH NARAYAN SINGH	PRASANTA KUMAR MOHANTY 2 VS	// 0 //
242	WP(C)/0030111/2022	KAMALAKANTA SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
243	WP(C)/0030112/2022	SHIBASISH BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
244	WP(C)/0030113/2022	SHIBA NARAYAN JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
245	WP(C)/0030114/2022	BIRANCHI NARAYAN TRIPATHY VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	// 0 //
246	WP(C)/0030115/2022	BANKIM CHANDRA PAL VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
247	WP(C)/0030116/2022	BAJAJ FINANCE LTD., BBSR VS MANJU JAJODIA	RAMACHANDRA PANIGRAHY VS	// 0 //
248	WP(C)/0030117/2022	LAKSHMI KANTA DHARUA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
249	WP(C)/0030118/2022	PADMANAV PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //

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250	WP(C)/0030119/2022	SANJULATA DEI VS STATE OF ODISHA	JYOTI PATNAIK VS	// 0 //
251	WP(C)/0030120/2022	MINAKETAN DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
252	WP(C)/0030121/2022	DR. SUSAMA PATTANAYAK VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
253	WP(C)/0030122/2022	BISHNU CHARAN PADHI VS STATE OF ORISSA	ASHOK KUMAR BEHERA VS	// 0 //
254	WP(C)/0030123/2022	NATABARA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
255	WP(C)/0030124/2022	RAMA CHANDRA SETHI VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
256	WP(C)/0030125/2022	FAKIR MOHAN MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
257	WP(C)/0030126/2022	PRABHAT KUMAR SETHI VS STATE OF ODISHA	PRASANA KUMAR SAHOO VS	// 0 //
258	WP(C)/0030127/2022	UPENDRA KUMAR SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
259	WP(C)/0030128/2022	MANOJ KUMAR BEHERA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
260	WP(C)/0030129/2022	UPENDRA KUMAR SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
261	WP(C)/0030130/2022	ASHOK KUMAR KHUNTIA	RABI NARAYAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0030131/2022	BIJAY KUMAR SETHI	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0030132/2022	ANUPAMA SINGH	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0030133/2022	CHITTARANJAN BHOI	LALIT SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0030134/2022	SARAT CHANDRA MUND	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0030135/2022	GAJANAN SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0030136/2022	SIBA SANKAR BEHERA	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0030137/2022	TAPASWINI SAHU	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0030138/2022	LINGARAJ NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0030139/2022	JAJNASENI MISHRA	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0030140/2022	HARAPRIYA BEHERA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0030141/2022	KARTIK CHANDRA LENKA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0030142/2022	STATE OF ODISHA DILLIP KUMAR BERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0030143/2022	STATE OF ODISHA PRATIMA SETHY VS	SUBHASREE MOHANTY VS	// // ()
275	WP(C)/0030144/2022	STATE OF ODISHA RANJAN BEHERA VS	SASWATI MOHAPATRA VS	// // ()
276	WP(C)/0030145/2022	STATE OF ODISHA NARAYAN NAHAK VS	SHARMISTHA SAMAL VS	// // ()
277	WP(C)/0030146/2022	STATE OF ODISHA MANORANJAN MOHANTY VS	RABI NARAYAN BEHERA VS	// // ()
278	WP(C)/0030147/2022	STATE OF ODISHA PARSURAM MEHER VS	DILLIP KUMAR MOHAPATRA VS	// // ()
279	WP(C)/0030148/2022	STATE OF ODISHA KAMAL KUMAR PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
280	WP(C)/0030149/2022	STATE OF ODISHA AJAYA KUMAR SAHOO VS	SUBHASREE MOHANTY VS	// // ()
281	WP(C)/0030150/2022	STATE OF ODISHA HARIHAR SAHU VS	MOHIT AGARWAL VS	// // ()
282	WP(C)/0030151/2022	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP SUKADEV DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
283	WP(C)/0030152/2022	STATE OF ODISHA BISWABIHARI JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0030153/2022	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
285	WP(C)/0030154/2022	ELLIPS VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
286	WP(C)/0030155/2022	DEBENDRA KUMAR SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0030156/2022	SUKANTA DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
288	WP(C)/0030157/2022	MANORANJAN KAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0030158/2022	O.S.E.B. SHRAMIK MAHASANGHA, BBSR VS STATE OF ORISSA	SOMANATH MISHRA VS	// 0 //
290	WP(C)/0030159/2022	PRAVAKAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0030160/2022	PRABHAT PATIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
292	WP(C)/0030161/2022	AJAYA KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0030162/2022	SUSAMA BARAL VS COLLECTOR AND DIST.MAGISTRATE, PURI	LAXMIKANTA MOHANTY VS	// 0 //
294	WP(C)/0030163/2022	GOBARDHAN PARIDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0030164/2022	DEBENDRA PATI	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0030165/2022	BHAGABAN BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0030166/2022	SANGHAMITRA MOHANTY	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0030167/2022	KAILASH CHANDRA SAHU	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0030168/2022	SRIMATI PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0030169/2022	MADHUSUDAN PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0030170/2022	SHREEPATI MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0030171/2022	PATIVA PATI	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0030172/2022	SUKANTA KUMAR RAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0030173/2022	NIRANJAN BEHURIA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0030174/2022	KAILASH BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0030175/2022	BIJAY KUMAR BALA	DEBENDRANATH MISHRA	//
		VS	VS	0

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307	WP(C)/0030176/2022	UNION OF INDIA HARISH CHANDRA PAUL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
308	WP(C)/0030177/2022	SHAKTI RANJAN MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// ()
309	WP(C)/0030178/2022	GOLAKA CHANDRA BEHURIA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
310	WP(C)/0030179/2022	SIBASANKAR PATTANAYAK VS STATE OF ODISHA	GYANARANJAN SETHI VS	// ()
311	WP(C)/0030180/2022	NITYANANDA GAYA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
312	WP(C)/0030181/2022	RANJAN KUMAR SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
313	WP(C)/0030182/2022	HIMANSU ACHARYA VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// ()
314	WP(C)/0030183/2022	PRAKASH CHANDRA PATTANAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// ()
315	WP(C)/0030184/2022	PRANAKRUSHNA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
316	WP(C)/0030185/2022	PURNA CHANDRA SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()
317	WP(C)/0030186/2022	GANESWAR SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// ()

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318	WP(C)/0030187/2022	RUDAMANI MAHANTA VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
319	WP(C)/0030188/2022	PARSHURAM PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
320	WP(C)/0030189/2022	DINABANDHU MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0030190/2022	M/S SRI LAXMI ENTERPRISE, ANGUL VS THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	SUBRAT SATPATHY VS	// 0 //
322	WP(C)/0030191/2022	CHATURBHUJA MUDULI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0030192/2022	JAYA KRUSHNA SAHU VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
324	WP(C)/0030193/2022	SARAT CHANDRA DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
325	WP(C)/0030194/2022	JYOTSNA RANI MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0030195/2022	ROMA BURMON ROY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0030196/2022	KARMU MAHARANA VS COLLECTOR, KEONJHAR	AMIT PRASAD BOSE VS	// 0 //
328	WP(C)/0030197/2022	RASMI RANJAN DAS VS R.T.O.,KENDRAPADA	K.C.MAJHI VS	// 0 //
329	WP(C)/0030198/2022	BIDYADHAR BEHERA	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
330	WP(C)/0030199/2022	STATE OF ODISHA CHUDAMANI BUDEK	NIRANJAN PANDA	//
		VS	VS	0
331	WP(C)/0030200/2022	STATE OF ODISHA ANNAPURNA PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
332	WP(C)/0030201/2022	STATE OF ODISHA DOLESWAR MAHARANA	AMIT PRASAD BOSE	//
		VS	VS	0
333	WP(C)/0030202/2022	COLLECTOR, KEONJHAR SUSANTA KUMAR CHODHURY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
334	WP(C)/0030203/2022	STATE OF ODISHA J.SENAPATI REDDY	SHARMISTHA SAMAL	//
		VS	VS	0
335	WP(C)/0030204/2022	STATE OF ODISHA KISHWAR MANTU	K.C.MAJHI	//
		VS	VS	0
336	WP(C)/0030205/2022	R.T.O.,GANJAM GYANA RANJAN RATH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
337	WP(C)/0030206/2022	STATE OF ODISHA CHANDRAHASYA SAHU	AMIT PRASAD BOSE	//
		VS	VS	0
338	WP(C)/0030207/2022	COLLECTOR, KEONJHAR MURALIDHAR SAHOO	JAYDEEP PAL	//
		VS	VS	0
339	WP(C)/0030208/2022	STATE OF ODISHA RAKESH KUMAR NAYAK	K.C.MAJHI	//
		VS	VS	0
340	WP(C)/0030209/2022	R.T.O.,CUTTACK BHAGABATI NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0

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341	WP(C)/0030210/2022	STATE OF ODISHA SOVAKAR MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0030211/2022	STATE OF ODISHA BABITA DAS VS	K.C.MAJHI VS	// // ()
343	WP(C)/0030212/2022	R.T.O.,GANJAM CHITTARANJAN OJHA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0030213/2022	STATE OF ODISHA SYAMGHANA GOUDA VS	SHARMISTHA SAMAL VS	// // ()
345	WP(C)/0030214/2022	STATE OF ODISHA KAILASH CHANDRA BARAL VS	SUSANTA KUMAR NATH VS	// // ()
346	WP(C)/0030215/2022	ADDL. CHIEF SECY TO GOVT., R AND DM DEPT. SANJAY KUMAR SATPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0030216/2022	STATE OF ODISHA KISHWAR MANTU VS	K.C.MAJHI VS	// // ()
348	WP(C)/0030217/2022	R.T.O.,BBSR 1 SRIKANTA DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0030218/2022	STATE OF ODISHA BIJAYA KUMAR PANDA VS	SHARMISTHA SAMAL VS	// // ()
350	WP(C)/0030219/2022	STATE OF ODISHA SATYANARAYAN PRADHAN VS	PRAHALLADA SAHU VS	// // ()
351	WP(C)/0030220/2022	PRIYADARSHINI BEHERA GOPINATH MALLICK VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
		STATE OF ODISHA		//

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352	WP(C)/0030221/2022	RATNAPRAVA SARANGI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0030222/2022	R.KURMA RAO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
354	WP(C)/0030223/2022	RABINDRA PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0030224/2022	AVIMANYU SAHU VS RAVENSHAW UNIVERSITY	SASWATI MOHAPATRA VS	// 0 //
356	WP(C)/0030225/2022	CHANCHALA MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0030226/2022	BISHNU CHARAN PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
358	WP(C)/0030227/2022	JOGINDRANATH KHUNTIA VS MD, ODISHA RURAL HOUSING DEVELOPMENT CORP. LTD., BBSR	SARAT CHANDRA MEKAP VS	// 0 //
359	WP(C)/0030228/2022	BASANTA KUMAR PATI VS STATE OF ODISHA	BIJAYA KUMAR PATRA VS	// 0 //
360	WP(C)/0030229/2022	PRIYANATH PANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
361	WP(C)/0030230/2022	NITYANANDA ROUL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0030231/2022	LAXMIDHAR BISWAL VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
363	WP(C)/0030232/2022	RABINDRA NATH ACHARIYA	SHARMISTHA SAMAL	//



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0030233/2022	SHAKTI PRASAD NANDA	RABINDRANATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0030234/2022	RATNAKAR SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0030235/2022	ANUPAMA MOHANTY	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0030236/2022	ALEKHA CHANDRA SANTI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0030237/2022	ANJANA GHOSH	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0030238/2022	BISHNU CHARAN JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0030239/2022	SUDAM CHARAN JENA	BHAGABAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0030240/2022	ARUN KUMAR SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0030241/2022	SIDHESWAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0030242/2022	PUSPANJALI NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0030243/2022	AKSHAYA @ AKASHYA KUMAR SAHOO	BHAGABAN MOHANTY	//
		VS	VS	0

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375	WP(C)/0030244/2022	COLLECTOR, JAIPUR ARUN KUMAR BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // 0 //
376	WP(C)/0030245/2022	RADHAKRUSHNA PATRA VS STATE OF ODISHA	PRAKASH K.MISHRA VS	// 0 //
377	WP(C)/0030246/2022	PRASANNA KUMAR SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
378	WP(C)/0030247/2022	JAVILI SANYASI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
379	WP(C)/0030248/2022	ASHOK KUMAR KHUNTIA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
380	WP(C)/0030249/2022	SANTANU KUMAR SWAIN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
381	WP(C)/0030250/2022	NIROJ KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
382	WP(C)/0030251/2022	KULAMANI PRUSETH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
383	WP(C)/0030252/2022	BAIDYANATH PAIKARAY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
384	WP(C)/0030253/2022	TRILOCHAN DAS VS THE REGIONAL MANAGER, INDIAN OVERSEAS BANK, BBSR	HEMANTA KUMAR MOHANTA VS	// 0 //
385	WP(C)/0030254/2022	JYOTIRANJAN MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //

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386	WP(C)/0030255/2022	PADMA CHARAN BARIK VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
387	WP(C)/0030256/2022	TAPAN KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
388	WP(C)/0030257/2022	NILAMBAR SATPATHY VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
389	WP(C)/0030258/2022	ARUNANSHU DAS VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
390	WP(C)/0030259/2022	RATNAMAYEE BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
391	WP(C)/0030260/2022	CHANDRAMANI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
392	WP(C)/0030261/2022	SARAT CHANDRA KHUNTIA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0030262/2022	NIRANJAN RAY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
394	WP(C)/0030263/2022	DHARANIDHAR DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
395	WP(C)/0030264/2022	TRILOCHAN BEHURIA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
396	WP(C)/0030265/2022	SARAT KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0030266/2022	BIJAYA KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0030267/2022	BINAYINI SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0030268/2022	NARENDRA KUMAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0030269/2022	GOPAL CHANDRA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0030270/2022	MANJULATA MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0030271/2022	BIDYADHAR KUNDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0030272/2022	BAIDHAR BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0030273/2022	PADMALOCHAN NAYAK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0030274/2022	HARISH CHANDRA PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0030275/2022	ANTARIYAMI DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0030276/2022	PRABHAKAR MUDULI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0030277/2022	MADAN MOHAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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409	WP(C)/0030278/2022	STATE OF ODISHA DHULESWAR SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
410	WP(C)/0030279/2022	STATE OF ODISHA RITIK KUMAR BISWAL VS	BIBHUTI BHUSAN BEHERA VS	// // ()
411	WP(C)/0030280/2022	UNION OF INDIA RAMA CHANDRA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
412	WP(C)/0030281/2022	STATE OF ODISHA SARASWATI DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
413	WP(C)/0030282/2022	STATE OF ODISHA SHANTILATA RATH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
414	WP(C)/0030283/2022	STATE OF ODISHA GIRISHNATH PANIGRAHI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
415	WP(C)/0030284/2022	STATE OF ODISHA NALIN KUMAR CHOUDHURY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
416	WP(C)/0030285/2022	STATE OF ODISHA RABINDRA KUMAR DASH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
417	WP(C)/0030286/2022	STATE OF ODISHA MANJULATA PAIKARAY VS	SUBASH CH PANI VS	// // ()
418	WP(C)/0030287/2022	STATE OF ODISHA SHANTILATA MOHANTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
419	WP(C)/0030288/2022	STATE OF ODISHA KALPANA DEVGOSWAMI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // () //

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420	WP(C)/0030289/2022	SURYAMANI PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
421	WP(C)/0030290/2022	MEERA RANI NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
422	WP(C)/0030291/2022	DAITARI SAHU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
423	WP(C)/0030292/2022	ARJUN CHARAN ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
424	WP(C)/0030293/2022	DURYODHAN BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
425	WP(C)/0030294/2022	CHANDRA SEKHAR SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
426	WP(C)/0030295/2022	KANAKALATA JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
427	WP(C)/0030296/2022	SURATH CHANDRA NATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
428	WP(C)/0030297/2022	ASHOK KAR VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
429	WP(C)/0030298/2022	ASHOK KUMAR NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
430	WP(C)/0030299/2022	MINAKETAN MALIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
431	WP(C)/0030300/2022	DHIRENDRANATH SAHU	DILLIP KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0030301/2022	RANJIT KUMAR JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0030302/2022	BIDISHA SATAPATHY	SUBASH CH PANI	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0030303/2022	RABINDRA KUMAR SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0030304/2022	DAITARY PRASAD ROUL	PRATIK DASH	//
		VS	VS	0
		THE SUB COLLECTOR, KENDRAPARA		//
436	WP(C)/0030305/2022	ARJUNA SAHU	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0030306/2022	SUMANTA SAHU	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0030307/2022	ROURKELA ENTERPRISES	DILLIP KUMAR PRADHAN	//
		VS	VS	0
		A.D.M. CUM SECY., LAND ALLOTMENT COMMITTEE, ROURKELA		//
439	WP(C)/0030308/2022	MANAS KUMAR BEHERA	VIJAYA KAR	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0030309/2022	SUSIM KANTI MOHANTY	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0030310/2022	SUSIM KANTI MOHANTY	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0030311/2022	NIRANJAN PADHI	ACHYUTANANDA PATTNAIK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	WP(C)/0030312/2022	STATE OF ODISHA TANKADHAR BHOSAGAR VS COLLECTOR, BARGARH	RAMA CHANDRA RATH VS	// // 0 //
444	WP(C)/0030313/2022	ARATI MALIK VS COLLECTOR AND DIST.MAGISTRATE, BHADRAK	MD. GOLAM MADANI VS	// 0 //
445	WP(C)/0030314/2022	PAWAN KUMAR BHAWSINKA VS THE CEO, TPCODL, BBSR	TARUN KANTA PATTANAYAK VS	// 0 //
446	WP(C)/0030315/2022	NIRANJAN PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
447	WP(C)/0030316/2022	NIRANJAN PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
448	WP(C)/0030317/2022	SUBASH CHOUDHURY @ CHOUDHURI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
449	WP(C)/0030318/2022	MIR KHURSID ALI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
450	WP(C)/0030319/2022	NIRANJAN PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
451	WP(C)/0030320/2022	ABHAYA KUMAR MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
452	WP(C)/0030321/2022	NIRANJAN PADHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
453	WP(C)/0030322/2022	M/S SARP SANIWARE PVT. LTD., CUTTACK VS PNB, BBSR	BIBHU PRASAD MOHANTY VS	// 0 //



**ORISSA HIGH COURT****FILING REPORT AS ON :10/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	WP(C)/0030323/2022	NABA KISHORE DHAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
455	WP(C)/0030324/2022	JANARDAN KAR VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
456	WP(C)/0030325/2022	PUSPANJALI ROUT VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
457	WP(C)/0030326/2022	ELENA DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
458	WP(C)/0030327/2022	PRAMILA NAYAK VS REGISTRAR, DEBTS RECOVERY TRIBUNAL, CTC	SANATAN DAS VS	// 0 //
459	WP(C)/0030328/2022	ASHIS KUMAR MISHRA VS THE STATE OF ODISHA	VS	// 0 //
460	WP(C)/0030329/2022	MOHAN @ MOHAN CHANDRA MAHAKUD VS STATE OF ODISHA	A.B.PARIDA VS	// 0 //
461	WP(C)/0030330/2022	PRAHLAD SETHY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
462	WP(C)/0030331/2022	M/S. PATRA TRANSPORT, CUTTACK VS IOCL, KOLKATA	BUDHADEV ROUSTRAY VS	// 0 //
463	WP(C)/0030332/2022	PRASANNA KUMAR MISHRA VS PROJECT DIRECTOR, NHAI, SAMBALPUR	JIBAN RANJAN DASH VS	// 0 //
464	WP(C)/0030333/2022	SASMITA PARIMANIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
465	WP(C)/0030334/2022	DILLIP KUMAR SAHU	RANJAN KUMAR ROUT	//

## ORISSA HIGH COURT

### FILING REPORT AS ON :10/11/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	WP(C)/0030335/2022	BRANCH HEAD, CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., BBSR TAPAN KUMAR PRADHAN	PRASANNA KUMAR BHUYAN	//
		VS	VS	()
467	WP(C)/0030336/2022	STATE OF ODISHA ITISHREE DASH	RAMDAS ACHARY	//
		VS	VS	()
468	WP(C)/0030337/2022	STATE OF ODISHA PRADIP KUMAR BHUE	MANOJ KUMAR MOHANTY	//
		VS	VS	()
469	WP(C)/0030338/2022	STATE OF ODISHA PRACHI PRIYA	PARESH KUMAR SAHOO	//
		VS	VS	()
470	WP(C)/0030339/2022	GOVT. OF ODISHA JATINDRA DASH	NIRANJAN PANDA	//
		VS	VS	()
471	WPCRL/0000147/2022	STATE OF ODISHA ARUN KUMAR OJHA	TUNA SAHU	/ /0
		VS	VS	()
472	WPCRL/0000148/2022	STATE OF ODISHA SUJIT KUMAR BARAL	RANJAN KUMAR ROUT	/ /0
		VS	VS	()
473	WPCRL/0000149/2022	STATE OF ODISHA MALLIKA SAHOO	DEBA KUMAR RATH	/ /0
		VS	VS	()
474	ABLAPL/0014564/2022	STATE OF ODISHA AMAR EKKA @ MASKO	SOUMYA RANJAN DAS	// BRAHMANITARANG /185 /2022
		VS	VS	()
475	ABLAPL/0014565/2022	STATE OF ODISHA DINABANDHU MAHANTY	JYOTIRMAYA SAHOO	// KHURDA SADAR /196 /2022
		VS	VS	()
476	ABLAPL/0014566/2022	STATE OF ODISHA ABHAYA BEHERA	DHANANJAYA NAYAK	// BARANGA /279 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0014567/2022	STATE OF ODISHA TANUSWAR JENA @ TANUA VS	ARJEET MISHRA VS	// KOREI /363 /2022 ()
478	ABLAPL/0014568/2022	STATE OF ODISHA JAYANTA KUMAR TARAI VS	SURYAKANTA DWIBEDI VS	// BERHAMPUR TOWN /312 /2022 ()
479	ABLAPL/0014569/2022	STATE OF ODISHA BASANTI SETHY VS	DHARMENDRA SETHY VS	// CHOUDWAR /519 /2022 ()
480	ABLAPL/0014570/2022	STATE OF ODISHA DIPAN GARANAYAK VS	SAMVIT MOHANTY VS	// BOUDH /292 /2022 ()
481	ABLAPL/0014571/2022	STATE OF ODISHA SAMBIT KUMAR SADUAL VS	BHABANI SANKAR DAS VS	// NABARANGAPUR TOWN /534 /2022 ()
482	ABLAPL/0014572/2022	STATE OF ODISHA JAGABANDHU MOHAPATRA VS	JUGALA KISHORE PANDA VS	// KENDRAPARA SADAR /248 /2017 ()
483	ABLAPL/0014573/2022	STATE OF ODISHA PRITIRANI PARIDA VS	PRADIPTA KUMAR SINGH VS	// SALIPUR /308 /2022 ()
484	ABLAPL/0014574/2022	STATE OF ODISHA NABINA BHOI VS	TUSHAR KANTA SAHOO VS	// NIALI /386 /2022 ()
485	ABLAPL/0014575/2022	STATE OF ODISHA SUVENDU KUMAR SINGH VS	KARUNAKAR RATH VS	// CHOUDWAR /347 /2022 ()
486	ABLAPL/0014576/2022	STATE OF ODISHA TUTU @ NIRANJANA BEHERA VS	MAHES DAS VS	// AUL /380 /2022 ()
487	ABLAPL/0014577/2022	STATE OF ODISHA BAPINA NAYAK @ ARUN NAYAK VS STATE OF ODISHA	SRIKANTA PANDA VS	// BHARATPUR PS /395 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :10/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	ABLAPL/0014578/2022	PRAVAT KUMAR RAUTRAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /604 /2022 () //
489	ABLAPL/0014579/2022	BAIKUNTHA BEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /178 /2022 () //
490	ABLAPL/0014580/2022	KANANBALA MOHANTY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PURIGHAT /254 /2022 () //
491	ABLAPL/0014581/2022	JANARDAN DEHURY VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	BANTALA /447 /2022 () //
492	ABLAPL/0014582/2022	GRACE MALLICK VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	DARINGBADI /193 /2022 () //
493	ABLAPL/0014583/2022	BINOD KUMAR GHADAI @ GHARAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /94 /2022 () //
494	ABLAPL/0014584/2022	KANHU @ SANTOSH KUMAR DALEI VS STATE OF ODISHA	MANAS RANJAN PATRA VS	DHENKANAL TOWN /599 /2022 () //
495	ABLAPL/0014585/2022	PRATAP CHANDRA PARIDA VS STATE OF ODISHA	RANJIT MOHANTY VS	PATKURA /558 /2021 () //
496	ABLAPL/0014586/2022	ASIN @ ASWINI PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /19 /2017 () //
497	ABLAPL/0014587/2022	BAPI NAYAK @ PRAKASH CHANDRA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /158 /2021 () //
498	ABLAPL/0014588/2022	ANANDIA BHUYAN @ ANANDA BHUYAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /170 /2022 () //
499	ABLAPL/0014589/2022	MUTALIM SK. @ MUTALIN	SMRUTI RANJAN MOHAPATRA	JODA /315 /2022

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0014590/2022	PRADYUMNA KUMAR KHANDAITIRAY @ MUNA	SANJIB KUMAR BHANJADEO	KHURDA SADAR /219 /2022
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0014591/2022	SK. MAJHAR ALI @ MADHO	SATYASHREE MOHANTY	BALANGA /64 /2016
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0014592/2022	LALJHALI DEVI @ MAHATO @ LALJHARI DEVI	DHIRENDRA KUMAR MOHAPATRA	BIRMITRAPUR /247 /2022
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0014593/2022	LULU SAHU	BIBHUTI BHUSAN BEHERA	KANDHEIGOLE /402 /2022
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0014594/2022	URMILA BAG	JNYANANANDA PANDA	DHARAMGARH /199 /2021
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0014595/2022	MANOJ JAL	RABI NARAYAN MOHANTY	DEOGAON /146 /2021
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0014596/2022	AMIYA SHARMA	IPSIT AUROBINDO ACHARYA	BARGARH /676 /2022
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0014597/2022	BIMAL PATRA	BIBHUTI BHUSAN PANDA	KHAJURIPADA /121 /2022
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0014598/2022	MD. KUIRA	BIBHUTI RANJAN MOHANTY	ANGUL TOWN /191 /1999
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0014599/2022	SUNDAR KUMBHAR	PRASHANTA KUMAR NAYAK	KANTABANJI /265 /2022
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0014600/2022	HARIHAR PANIGRAHY @ PANIGRAHY	ALOK KUMAR PANDA	HINJILI (ASKA) /356 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :10/11/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0014601/2022	STATE OF ODISHA A. SIMANCHALA PRADHAN VS	KHIROD KUMAR SWAIN VS	// KABISURYANAGAR (P.PUR) /503 /2022 ()
512	ABLAPL/0014602/2022	STATE OF ODISHA DIPTI RANJAN SAHOO VS	SALAUDDIN KHAN VS	// KAMAKHYANAGAR /249 /2022 ()
513	ABLAPL/0014603/2022	STATE OF ODISHA ISWAR CHANDRA BEHERA VS	AMITAV TRIPATHY VS	// BANAPUR P.S. /54 /2015 ()
514	ABLAPL/0014604/2022	STATE OF ODISHA SABIR KHAN VS	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /493 /2022 ()
515	ABLAPL/0014605/2022	STATE OF ODISHA ASISH KUMAR MUKHI VS	ASHOK KUMAR BEHERA VS	// PURIGHAT /269 /2022 ()
516	ABLAPL/0014606/2022	STATE OF ODISHA SANJUKATA KUMARI KAR VS	TUKUNA KUMAR MISHRA VS	// RAYAGADA TOWN /197 /2022 ()
517	ABLAPL/0014607/2022	STATE OF ODISHA BARIJA PADMAVATI VS	TUKUNA KUMAR MISHRA VS	// RAYAGADA TOWN /197 /2022 ()
518	ABLAPL/0014608/2022	STATE OF ODISHA SANTOSH SINGH @ ASUTOSH SINGH VS	SMRUTI RANJAN MOHAPATRA VS	// JODA /315 /2022 ()
519	ABLAPL/0014609/2022	STATE OF ODISHA TAPAN SAMANTRAY VS	SANJIB KUMAR BHANJADEO VS	// KHURDA P.S. /536 /2022 ()
520	ABLAPL/0014610/2022	STATE OF ODISHA PUSPANJALI SWAIN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /210 /2022 ()
521	ABLAPL/0014611/2022	STATE OF ODISHA SIBA JENA @ DIBA JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /210 /2022 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :10/11/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
522	ABLAPL/0014612/2022	SUKANTA SAHU VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	RENGALI DAM SITE /191 /2022 () //
523	ABLAPL/0014613/2022	BISWANATH KHANDAITIRAY @ KHANDEITARAY @ VS STATE OF ODISHA	SENAPATI KUMAR BHANJADEO VS	KHURDA SADAR /219 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :10/11/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	30/2022 CRLMA/302/2022	WESCO(NOW TPWODL)-MP	PRASANTA KUMAR TRIPATHY
2	30/2022 CRLMA/302/2022	WESCO(NOW TPWODL)-MP	PRASANTA KUMAR TRIPATHY
3	38/2022 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MANOJ KUMAR PANDA
4	38/2022 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	MANOJ KUMAR PANDA
5	48/2022 WPCRL/147/2022	ARUN KUMAR OJHA-MP	TUNA SAHU
6	87/2022 WPC(OAPC)/5/2018	JAYANT MOHANTY-MP	M/S.BIKRAM PR.DAS, S.K.MISHRA, N.MOHANTY, NIB
7	114/2022 ITA/86/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1, BBSR-MPTUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)	
8	115/2022 ITA/87/2022	PRINCIPAL COMMISSIONER OF INCOME TAX 1, BBSR-MPTUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)	
9	116/2022 ITA/88/2022	PRINCIPAL COMMISSIONER OF INCOME TAX-1, BBSR-MPTUSHAR KANTI SATAPATHY, SR.S.C.(INCOME TAX)	
10	281/2022 CONTC/5966/2021	ALL ODISHA CONTRACTORS ASSOCIATION-MP	
11	305/2022 RVWPET/307/2022	ROSALIN JAMADAR-MP	CHINMAYA MOHANTY
12	306/2022 RVWPET/309/2022	CHANDAN PRADHAN-MP	SATYABRATA MOHANTY
13	383/2022 RPFAM/299/2022	ASHISH BEHURA-MP	DUSHMANTA KUMAR BISWAL
14	384/2022 RPFAM/299/2022	ASHISH BEHURA-MP	DUSHMANTA KUMAR BISWAL
15	675/2022 FAO/397/2022	THE DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO.	SUDEEP KUMAR SARANGI
16	676/2022 FAO/864/2018	G.M.,IB VALLEY AREA-MP	M/S.RAKESH SHARMA
17	677/2022 FAO/429/2022	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.	DEBIPY DASMOHAPATRA
18	678/2022 FAO/410/2022	THE MANAGER (T.P.CELL), M/S.NEW INDIA ASSURANCE CO.	ADARSH KUMAR
19	679/2022 FAO/381/2022	MANAGER,M/S. NEW INDIA ASSURANCE COMPANY LIMITED	DEBIPY DASMOHAPATRA
20	680/2022 FAO/382/2022	MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED	DEBIPY DASMOHAPATRA
21	681/2022 FAO/381/2022	MANAGER,M/S. NEW INDIA ASSURANCE COMPANY LIMITED	DEBIPY DASMOHAPATRA
22	682/2022 FAO/382/2022	MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED	DEBIPY DASMOHAPATRA
23	732/2022 CRLREV/527/2022	RAVI KUMAR-MP	SHANTI PRAKASH MOHANTY
24	733/2022 CRLREV/528/2022	I. RAVI KUMAR-MP	SHANTI PRAKASH MOHANTY
25	734/2022 CRLREV/395/2019	BIJAYA MAHAKUD@BIJAYA KUMAR MAHAKUD-MP	BISWANATH BEHERA
26	1159/2022	BHARAT CH.ROUT-MP	M/S.S.P.MISRA, S.MISHRA



27	RSA/262/2011 1160/2022	ASIT KU.PATTNAIK-MP	
28	RSA/96/2015 1161/2022	ASIT KU.PATTNAIK-MP	
29	RSA/96/2015 1162/2022	ASIT KU.PATTNAIK-MP	
30	RSA/96/2015 1163/2022	LADI RAMANAMMA-MP	M/S.C.ANANDA RAO
31	RSA/79/2016 1164/2022	LADI RAMANAMMA-MP	M/S.C.ANANDA RAO
32	RSA/79/2016 1176/2022	MOHAN SAHU-MP	SOUMYA MISHRA
33	CMP/1123/2022 1177/2022	SRIKANTA KUMAR SAHOO@RAM-MP	AJIT CH MOHAPATRA
34	CMP/1124/2022 1179/2022	BHASKARMANI PAIKARAY-MP	AMIT PRASAD BOSE
35	CMP/1125/2022 1180/2022	BAIDHAR BAL-MP	NIRANJAN LENKA
36	CMP/1126/2022 1280/2022	BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P DUTTA
37	MACA/450/2022 1281/2022	BAJAJ ALLIANZ G.I.CO. LTD.-MP	G.P DUTTA
38	MACA/450/2022 1282/2022	D.M.,UNITED INDIA INSURANCE CO.LTD.-MP	
39	MACA/178/2019 1283/2022	DIPTI RANJAN SETHI-MP	JYOTI PATNAIK
40	MACA/349/2021 1284/2022	THE MANAGER, LEGAL CELL, M/S.NEW INDIA ASSURANCE CO.LTD.-MP	SHOKEP KUMAR SARANGI
41	MACA/584/2022 1285/2022	LEGAL MANAGER SRI RAM G.I.CO. LTD.-MP	G.P DUTTA
42	MACA/612/2022 1286/2022	MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
43	MACA/613/2022 1287/2022	M/S. NEW INDIA ASSURANCE CO. LTD-MP	SOMNATH ROY
44	MACA/461/2022 1288/2022	M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	SOMNATH ROY
45	MACA/462/2022 1289/2022	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SOMNATH ROY
46	MACA/463/2022 1290/2022	UNITED INDIA INSURANCE C. LTD-MP	SOMNATH ROY
47	MACA/475/2022 1291/2022	MAGMA HDI GENERAL INSURANCE COMPANY LIMITED-MP	AMAM ALI KHAN
48	MACA/614/2022 1292/2022	R. PRIYA-MP	KOUSIK ANANDA GURU
49	MACA/615/2022 1888/2022	CHANDRAKANTA MOHAPATRA-MP	AMULYA RATNA PANDA
50	CRLA/1010/2022 1889/2022	CHANDRAKANTA MOHAPATRA-MP	AMULYA RATNA PANDA
51	CRLA/1010/2022 1890/2022	CHANDRAKANTA MOHAPATRA-MP	AMULYA RATNA PANDA
52	CRLA/1010/2022 1891/2022	SAILENDRA PANDA-MP	BHABANI SHANKAR DASPARIDA
53	CRLA/1011/2022 1892/2022	SAILENDRA PANDA-MP	BHABANI SHANKAR DASPARIDA
54	CRLA/1011/2022 1893/2022	FUNU@JOGESWAR@JOGESWAR MEHER-MP	ANIRUDHA DAS
55	CRLA/629/2022 1894/2022	DHADI SAHU@PRAMOD SA-MP	M/S.B.K.GHADEI
56	CRLA/391/2014 1895/2022	AJI @ AJAYA AMAT-MP	SAROJ KUMAR PADHI
57	CRLA/1012/2022 1896/2022	AJI @ AJAYA AMAT-MP	SAROJ KUMAR PADHI

58	1897/2022 CRLA/1013/2022	ANANTA PRASAD BAG-MP	HEMANTA KUMAR MUND
59	1898/2022 CRLA/1013/2022	ANANTA PRASAD BAG-MP	HEMANTA KUMAR MUND
60	1899/2022 CRLA/1014/2022	KAKA DEEPAK-MP	TUKUNA KUMAR MISHRA
61	1900/2022 CRLA/1014/2022	KAKA DEEPAK-MP	TUKUNA KUMAR MISHRA
62	1998/2022 BLAPL/8730/2022	PABITRA DAS-MP	JYOTIRMAYA SAHOO
63	1999/2022 BLAPL/6631/2022	CHITTARANJAN TANDI-MP	BRAJA KISHOR PANDA
64	2000/2022 BLAPL/9833/2022	SK. RIYAZUDDIN @ BITU-MP	AMULYA RATNA PANDA
65	2001/2022 BLAPL/10103/2022	KAU @ JAGA @ JAGANNATH BEHERA-MP	
66	2002/2022 BLAPL/9771/2022	AJIT KUMAR SAHU-MP	GYANA RANJAN MOHANTY
67	2003/2022 BLAPL/6116/2022	THOMAS PUJARI-MP	
68	2004/2022 BLAPL/8751/2022	KISHORE JENA-MP	SUCHIT KUMAR NAYAK
69	2005/2022 BLAPL/9861/2022	PADIA @ PATITA PABAN SINGH-MP	
70	2006/2022 BLAPL/9228/2022	SONU MAHATO-MP	
71	2300/2022 ABLAPL/11243/2019	PABITRA BAHADI-MP	
72	2301/2022 ABLAPL/6900/2022	BAGULA @ JYOTI RANJAN BEHERA-MP	
73	2302/2022 ABLAPL/15306/2021	ABDUL HABIB @ MD.RAJA-MP	
74	2303/2022 ABLAPL/12460/2022	DUSASAN BEHERA-MP	
75	2304/2022 ABLAPL/10764/2022	BANSIDHAR DALAI-MP	
76	2305/2022 ABLAPL/10707/2022	LOKANATH NAIK-MP	SOUBHAGYA KUMAR DASH
77	2306/2022 ABLAPL/12511/2022	PRAKASH KUMAR SAHU-MP	
78	2307/2022 ABLAPL/6634/2021	MANU MAJHI-MP	
79	2308/2022 ABLAPL/12381/2022	LAMBODAR MAHANTY-MP	
80	2309/2022 ABLAPL/13483/2022	LAMBODAR MAHANTY-MP	
81	2310/2022 ABLAPL/5190/2020	NARAYAN PRASAD SARANGI @ BABU-MP	
82	2311/2022 ABLAPL/9266/2019	SUJIT RAUTRAY@TIKA@TIKA PADHIARY-MP	SURYA NARAYAN MISHRA
83	2312/2022 ABLAPL/588/2020	JAYANTI SAMANTARAY-MP	
84	2313/2022 ABLAPL/12676/2022	SACHIN BALIYARSINGH-MP	
85	2314/2022 ABLAPL/5172/2022	SWATI SWARACHITA NAYAK-MP	
86	2625/2022 CRLMC/3383/2022	PRAKASH SETHI@PRAKASH CHANDRA SETHI-MP	AMITAV TRIPATHY
87	2626/2022 CRLMC/3384/2022	BISWAJIT SAHOO-MP	SUSANTA SEKHAR PARIDA
88	2627/2022 CRLMC/3385/2022	BABULA@KRUSHNA CHANDRA BEHERA-MP	ASHOK KUMAR SAHOO
89	2628/2022	JUBARAJ MAHALA-MP	JYOTI MOHANTY

90	CRLMC/3387/2022 2629/2022	R.VENKATRAMANAN-MP	SUSANTA KUMAR NATH
91	CRLMC/3388/2022 2630/2022	R.VENKATRAMANAN-MP	SUSANTA KUMAR NATH
92	CRLMC/3389/2022 2631/2022	SAYED MUMTAZ ALI-MP	ARIJEET MISHRA
93	CRLMC/3390/2022 2632/2022	SURESH KUMAR BHUJABAL-MP	BASUDEV PUJARI
94	CRLMC/3391/2022 2633/2022	DINABANDHU DEHURY-MP	ALOK KUMAR PANDA
95	CRLMC/3392/2022 2634/2022	RAMESH KUMAR AGRAWAL-MP	BISHNU PRASAD PRADHAN
96	CRLMC/3393/2022 2635/2022	SANJIT KAUDI-MP	PABITRA KUMAR NAYAK
97	CRLMC/3394/2022 2636/2022	SK.SADAM-MP	GOPAL PRASAD JENA
98	CRLMC/3396/2022 2637/2022	BINOD ORAM-MP	PABITRA KUMAR NAYAK
99	CRLMC/3395/2022 2638/2022	AMBIKA RANI SAHOO-MP	SEPHALEE DAS
100	CRLMC/3398/2022 2639/2022	M.TARAKA TIRUMALA-MP	U.C.MISHRA
101	CRLMC/3402/2022 2640/2022	R.VENKATRAMANAN-MP	SUSANTA KUMAR NATH
102	CRLMC/3403/2022 2641/2022	M.TARAKA TIRUMALA-MP	U.C.MISHRA
103	CRLMC/3402/2022 2642/2022	NIRANJAN DAS@DASH-MP	NEPOLEON SAHANI
104	CRLMC/3405/2022 2643/2022	GITANJALI BERA-MP	SMRUTI RANJAN MOHAPATRA
105	CRLMC/3407/2022 2644/2022	SUMEETA PADHY-MP	SUPRIYO RANJAN MAHAPATRA
106	CRLMC/3408/2022 2645/2022	TARACHAND PADHY-MP	SUPRIYO RANJAN MAHAPATRA
107	CRLMC/3409/2022 2646/2022	DUKHISHYAM DORA-MP	
108	CRLMC/2383/2022 2647/2022	ASHISH KUMAR SAHA-MP	KAJAL SAHOO
109	CRLMC/2520/2022 2648/2022	LAXMINARAYAN DAS-MP	DINESH KUMAR MOHANTY
110	CRLMC/3401/2022 2649/2022	JITENDRA KUMAR SAHU-MP	SOUBHAGYA KUMAR DASH
111	CRLMC/3411/2022 2650/2022	BIPIN BIHARI DAS-MP	BIBHU PRASAD DAS
112	CRLMC/3361/2022 2651/2022	ANKUR KUMAR ROY-MP	MANAS KUMAR CHAND
113	CRLMC/3397/2022 2652/2022	TANUP KUMAR BEHERA-MP	VIJAYA KAR
114	CRLMC/3416/2022 2653/2022	PARESH KU.ROUT-MP	M/S.V.NARASINGH
115	CRLMC/1180/2016 2654/2022	MUSTAK HASAN KHAN@MUSTAQ HOSSAIN KHAN-MP	JAGANNATH KAMILA
116	CRLMC/1318/2021 2655/2022	NITIN KISHORE REDDY-MP	U.C.MISHRA
117	CRLMC/3418/2022 2656/2022	RAHUL AGARWAL-MP	SIDHANT DWIBEDI
118	CRLMC/3423/2022 2657/2022	RAHUL AGARWAL-MP	SIDHANT DWIBEDI
119	CRLMC/3423/2022 2658/2022	RAHUL AGARWAL-MP	SIDHANT DWIBEDI
120	CRLMC/3424/2022 2659/2022	RAHUL AGARWAL-MP	SIDHANT DWIBEDI

121	2660/2022 CRLMC/3425/2022	RAHUL AGARWAL-MP	SIDHANT DWIBEDI
122	2661/2022 CRLMC/3425/2022	RAHUL AGARWAL-MP	SIDHANT DWIBEDI
123	3533/2022 WA/1479/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
124	3534/2022 WA/1481/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
125	3534/2022 WA/1480/2022	B.S.E., ORISSA-MP	S.S.RAO
126	3535/2022 WA/1482/2022	B.S.E., ORISSA-MP	S.S.RAO
127	3536/2022 WA/1478/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
128	3537/2022 WA/1478/2022	STATE OF ODISHA-MP	MALAYA KETAN BALABANTRAY, A.G.A.
129	3538/2022 WA/1483/2022	B.S.E., ORISSA-MP	S.S.RAO
130	3539/2022 WA/1484/2022	BOARD OF SECONDARY EDUCATION-MP	S.S.RAO
131	3540/2022 WA/1485/2022	BOARD OF SECONDARY EDUCATION, ORISSA-MP	S.S.RAO
132	3541/2022 WA/1486/2022	BOARD OF SECONDARY EDUCATION-MP	S.S.RAO
133	3542/2022 WA/1487/2022	B.S.E., ORISSA-MP	S.S.RAO
134	15310/2022 WP(C)/20102/2016	M/S KHUNTIA MEDICAL STORE-MP	SUBRAT SATPATHY
135	15311/2022 WP(C)/16844/2022	RACHITA DALAI-MP	
136	15312/2022 WP(C)/30033/2022	GOURI SHANKAR NAYAK-MP	SUBHRANSU BHUSAN MOHANTY
137	15313/2022 WP(C)/30035/2022	BARENDRA NARAYAN MAHAPATRA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
138	15314/2022 WP(C)/30037/2022	RATIKANTA BHOI-MP	BISWAJIT NAYAK
139	15315/2022 WP(C)/30048/2022	PURNA CHANDRA NAYAK-MP	DAYANANDA MOHAPATRA
140	15316/2022 WP(C)/30052/2022	SUBHENDU KUMAR SAHU-MP	DINESH KUMAR MOHANTY
141	15317/2022 WP(C)/30056/2022	PRASANNA KUMAR BEHERA-MP	KAILASH CHANDRA KAR
142	15318/2022 WP(C)/30058/2022	SUKANTI KERKETTA-MP	GYANARANJAN SETHI
143	15319/2022 WP(C)/30059/2022	NIRANJAN BISWAL-MP	ACHYUTANANDA PATTANAIAK
144	15320/2022 WP(C)/30063/2022	BIBHUTI BHUSAN NAYAK-MP	SAMEER KUMAR DAS
145	15321/2022 WP(C)/30062/2022	GAGAN KUMAR PARIDA-MP	ACHYUTANANDA PATTANAIAK
146	15322/2022 WP(C)/30065/2022	DR. BANANI PATTANAIAK-MP	SAMEER KUMAR DAS
147	15323/2022 WP(C)/30066/2022	BIDESINI BISWAL-MP	BIKRAM CHANDRA GHADAI
148	15324/2022 WP(C)/30068/2022	MANASA RANJAN BEHERA-MP	SANTOSH KUMAR MAHANTY
149	15325/2022 WP(C)/30069/2022	TIKESWAR KALO-MP	SAMIR KUMAR MISHRA
150	15326/2022 WP(C)/30070/2022	STEEL AUTHORITY OF INDIA LTD.,SUNDARGARH-MP	NIROD KUMAR SAHU
151	15327/2022 WP(C)/30073/2022	ARUN KUMAR MOHANTY-MP	NIROD KUMAR SAHU
152	15328/2022	LOPAMUDRA BRAHMA-MP	DINESH KUMAR PANDA

153	WP(C)/11278/2021 15329/2022	GB OF DAYAVIHAR JUNI-MP	M/S.DILLIP KU.MOHAPATRA
154	WP(C)/27860/2013 15330/2022	TARANISEN PATEL-MP	PRASANTA KUMAR MOHANTY 2
155	WP(C)/30093/2022 15331/2022	SNIGDHA DASH-MP	INDRAMANI SAHOO
156	WP(C)/30095/2022 15332/2022	JAYASHREE JENA-MP	INDRAMANI SAHOO
157	WP(C)/30098/2022 15333/2022	SUBHASHREE SUBHASMITA SUBUDHI-MP	INDRAMANI SAHOO
158	WP(C)/30100/2022 15334/2022	GANGADHAR SAHOO-MP	AUROVINDA MOHANTY
159	WP(C)/30101/2022 15335/2022	ARUN KUMAR SAHU-MP	AKSHAYA KUMAR PANDEY
160	WP(C)/30102/2022 15336/2022	KALINGA WARRIORS, CUTTACK-MP	PRABODHA CHANDRA NAYAK
161	WP(C)/30103/2022 15337/2022	PRAFULLA KUMAR PRADHAN-MP	JAJATI KESHARI KHUNTIA
162	WP(C)/30021/2022 15338/2022	MAHAMEGHA BAHAN DASH-MP	AKSHAYA KUMAR PANDEY
163	WP(C)/30104/2022 15339/2022	ACHYOUTA NANDA ROUT-MP	TANMAY MISHRA
164	WP(C)/12131/2020 15340/2022	PRADYUMNA KUMAR JENA-MP	VIVEKANANDA JENA
165	WP(C)/30067/2022 15341/2022	SHUBHRAJIT PRUSTY-MP	AKSHAYA KUMAR PANDEY
166	WP(C)/30105/2022 15342/2022	SUSHANTA SHEKHAR DAS-MP	AMITAV DAS
167	WP(C)/21655/2020 15343/2022	RAJESWARI NAIK-MP	M/S.AMITAV DAS
168	WP(C)/5209/2019 15344/2022	MANAS RANJAN MOHAPATRA-MP	AKSHAYA KUMAR PANDEY
169	WP(C)/30106/2022 15345/2022	BILASH CH. BHOI-MP	BUDHIRAM DAS
170	WP(C)/26821/2022 15346/2022	ARUN PATEL-MP	PRASANTA KUMAR MOHANTY 2
171	WP(C)/30107/2022 15347/2022	PURNA CHANDRA TUNGA-MP	NIRANJAN LENKA
172	WP(C)/30108/2022 15348/2022	RAM BARIK @ RAMCHANDRA BARIK-MP	LAXMI SHARMA
173	WP(C)/30109/2022 15349/2022	ISWAR CHANDRA PATEL-MP	PRASANTA KUMAR MOHANTY 2
174	WP(C)/30110/2022 15350/2022	BAJAJ FINANCE LTD., BBSR-MP	RAMACHANDRA PANIGRAHY
175	WP(C)/30116/2022 15351/2022	BISHNU CHARAN PADHI-MP	ASHOK KUMAR BEHERA
176	WP(C)/30122/2022 15352/2022	DR. SUSAMA PATTANAYAK-MP	SWAPNA KUMAR OJHA
177	WP(C)/30121/2022 15353/2022	RAMA CHANDRA SETHI-MP	PRASANNA KUMAR SAHOO
178	WP(C)/30124/2022 15354/2022	UPENDRA KUMAR SAHU-MP	GOKULANANDA SAHU
179	WP(C)/30127/2022 15355/2022	PRABHAT KUMAR SETHI-MP	PRASANA KUMAR SAHOO
180	WP(C)/30126/2022 15356/2022	UPENDRA KUMAR SAHU-MP	GOKULANANDA SAHU
181	WP(C)/30129/2022 15357/2022	MANOJ KUMAR BEHERA-MP	PRASANNA KUMAR SAHOO
182	WP(C)/30128/2022 15358/2022	BIJAY KUMAR SETHI-MP	PRASANNA KUMAR SAHOO
183	WP(C)/30131/2022 15359/2022	SIBA SANKAR BEHERA-MP	PRASANNA KUMAR SAHOO
	WP(C)/30136/2022		

184	15360/2022 WP(C)/30158/2022	O.S.E.B. SHRAMIK MAHASANGHA, BBSR-MP	SOMANATH MISHRA
185	15361/2022 WP(C)/22511/2022	DEEPAK KUMAR PAHI-MP	M.M.SWAIN
186	15362/2022 WP(C)/9567/2019	SARBESWAR LENKA-MP	M/S.K.K.SWAIN
187	15363/2022 WP(C)/11133/2021	MANOJ KUMAR DAKUA-MP	S.D.DAS
188	15364/2022 WP(C)/28385/2022	PABITRA MOHAN ROUT-MP	PRATAP CHANDRA MISHRA
189	15365/2022 WP(C)/30190/2022	M/S SRI LAXMI ENTERPRISE, ANGUL-MP	SUBRAT SATPATHY
190	15366/2022 WP(C)/30061/2022	NIRUPAMA DAS @ NILUPAMA-MP	SUBHENDU KUMAR NAYAK
191	15367/2022 WP(C)/19012/2016	THE MANAGEMENT OF THE SECRETARY-MP	M/S.PRABHAS CH.PANDA
192	15368/2022 WP(C)/19012/2016	THE MANAGEMENT OF THE SECRETARY-MP	M/S.PRABHAS CH.PANDA
193	15369/2022 WP(C)/30219/2022	SATYANARAYAN PRADHAN-MP	PRAHALLADA SAHU
194	15370/2022 WP(C)/30224/2022	AVIMANYU SAHU-MP	SASWATI MOHAPATRA
195	15371/2022 WP(C)/30228/2022	BASANTA KUMAR PATI-MP	BIJAYA KUMAR PATRA
196	15372/2022 WP(C)/30231/2022	LAXMIDHAR BISWAL-MP	SAUBHAGYA KUMAR SAMAL
197	15373/2022 WP(C)/30233/2022	SHAKTI PRASAD NANDA-MP	RABINDRANATH PRUSTY
198	15374/2022 WP(C)/30237/2022	ANJANA GHOSH-MP	RAMDAS ACHARY
199	15375/2022 WP(C)/30239/2022	SUDAM CHARAN JENA-MP	BHAGABAN MOHANTY
200	15376/2022 WP(C)/30243/2022	AKSHAYA @ AKASHYA KUMAR SAHOO-MP	BHAGABAN MOHANTY
201	15377/2022 WP(C)/30249/2022	SANTANU KUMAR SWAIN-MP	RAMDAS ACHARY
202	15378/2022 WP(C)/30251/2022	KULAMANI PRUSETH-MP	NIRANJAN LENKA
203	15379/2022 WP(C)/30258/2022	ARUNANSHU DAS-MP	GYANESWAR SATPATHY
204	15380/2022 WP(C)/30304/2022	DAITARY PRASAD ROUL-MP	PRATIK DASH
205	15381/2022 WP(C)/22681/2014	MANOJ KU.PATI-MP	IN PERSON, M/S.ALOK KU.MOHAPATRA
206	15382/2022 WP(C)/30306/2022	SUMANTA SAHU-MP	AMIT PRASAD BOSE
207	15383/2022 WP(C)/30305/2022	ARJUNA SAHU-MP	AMIT PRASAD BOSE
208	15384/2022 WP(C)/30307/2022	ROURKELA ENTERPRISES-MP	DILLIP KUMAR PRADHAN
209	15385/2022 WP(C)/30309/2022	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
210	15386/2022 WP(C)/30310/2022	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
211	15387/2022 WP(C)/30312/2022	TANKADHAR BHOSAGAR-MP	RAMA CHANDRA RATH
212	15388/2022 WP(C)/30314/2022	PAWAN KUMAR BHAWSINKA-MP	TARUN KANTA PATTANAYAK
213	15389/2022 WP(C)/30314/2022	PAWAN KUMAR BHAWSINKA-MP	TARUN KANTA PATTANAYAK
214	15390/2022 WP(C)/14492/2022	NITYANANDA MANGARAJ-MP	
215	15391/2022	BHAGIRATHI PATTNAIK-MP	

216	WP(C)/14494/2022 15392/2022	BIMAL KUMAR NAYAK-MP	
217	WP(C)/21269/2022 15393/2022	BIMAL KUMAR NAYAK-MP	
218	WP(C)/21269/2022 15394/2022	S.A.I.LTD.-MP	
219	WP(C)/21668/2010 15395/2022	M/S SARP SANIWARE PVT. LTD., CUTTACK-MP	BIBHU PRASAD MOHANTY
220	WP(C)/30322/2022 15396/2022	PURUSOTTAM BARIK-MP	NIROD KUMAR SAHU
221	WP(C)/18543/2022 15397/2022	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY KIIT	SMHARTHA RAY
222	WP(C)/17972/2022 15398/2022	REYAZ MOHAMMAD LATIF-MP	
223	WP(C)/16122/2021 15399/2022	MOHAN @ MOHAN CHANDRA MAHAKUD-MP	A.B.PARIDA
224	WP(C)/30329/2022 15400/2022	SASMITA PARIMANIK-MP	ACHYUTANANDA PATTANAİK
225	WP(C)/30333/2022 15401/2022	DILLIP KUMAR SAHU-MP	RANJAN KUMAR ROUT
226	WP(C)/30334/2022 15402/2022	TAPAN KUMAR PRADHAN-MP	PRASANNA KUMAR BHUYAN
227	WP(C)/30335/2022 15403/2022	ITISHREE DASH-MP	RAMDAS ACHARY
228	WP(C)/30336/2022 15404/2022	PRADIP KUMAR BHUE-MP	MANOJ KUMAR MOHANTY
	WP(C)/30337/2022		